

(b) if so, when was the same received and the action taken thereon ;

(c) whether any proposal is under consideration for reducing the height of this dam second time in the interests of local farmers ; and

(d) if so, whether Government will consider this proposal soon to save the farmers from being marooned ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) No, Sir. After the project was approved by the Planning Commission in June, 1984, no such proposal has been received.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[English]

Recommendations of the National Board of Adult Education

4565. **SHRI MURLIDHAR MANE :** Will the Minister of EDUCATION be pleased to state :

(a) what were the major recommendations of the National Board of Adult Education in 1983 ;

(b) whether all the recommendations of the Board in regard to eradication of adult illiteracy in India have been accepted by the Government ;

(c) if so, whether implementation of the recommendations has been made ; and

(d) if not, the reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) Major recommendations made by the National Board of Adult Education in 1983 include intensi-

fication of literacy efforts by stepping up the adult education programme and reduction in the instructional period ; production of learning material relevant to the needs of the learners especially women, linkages of the programme with the developmental activities of other departments ; utilisation of mass media-folk ; traditional and modern ; intensification of female literacy programmes by involving women voluntary organisations ; involvement of students ; obligation on the part of employer to provide literacy opportunities to their employees ; and strengthening of State Resource Centres.

(b) Yes, Sir,

(c) & (d). All the recommendations except literacy as an obligation of every employer have been implemented by the Government. The Board at its meeting held on 25th May, 1985, *inter-alia*, has again recommended that employers may be required to provide opportunities to their illiterate workers to acquire literacy, if necessary by legislation. This recommendation of the Board is under the consideration of Government.

Provision of transmission lines for power projects

4566. **SHRI K.S. RAO :**

SHRI M. RAGHUMA REDDY :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the schemes formulated for power generation under Central Sector, envisage construction of necessary transmission lines for taking the power to the recipient states ;

(b) transmission lines contemplated in the case of Ramagundam Super Thermal Station and Kalpakkam Atomic Station ;

(c) whether it is a fact that Andhra Pradesh handed over construction and operation of 400 KV transmission lines and sub-stations to NTPC in the National

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2. Transmission System of Kalpakkam APS

| | |
|--|------------|
| 220 KV Kalpakkam-Chingalpet (Double Circuit) | Completed. |
| 220 KV Kalpakkam-Arni (Single Circuit) | Completed. |
| 220 KV Chingalpet-Katpadi (Single Circuit) | Completed. |
| 220 KV Chingalpet-Koratur (Single Circuit) | Completed. |

News item captioned "Extortion racket in Safdarjung"

4567. SHRI KAMLA PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of his Ministry has been drawn to the news item "Extortion racket in Safdarjung" appearing in the Hindustan Times dated 21 May, 1985 highlighting the extortion from and intimidation of a patient ;

(b) if so, has the matter been looked into and the culprits identified ; and

(c) if so, details thereof and what action has been taken to check the recurrence of such events in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c). The report received from the Vigilance Officer of the Hospital in this respect is under consideration. The hospital authorities have been instructed to exercise utmost vigilance in all the sensitive areas.

Loss of dredger

4568. DR. G. VIJAYA RAMA RAO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Rs. one crore dredger belonging to the Dredging Corporation of India was lost in the sea thereby stalling work or fishing harbour in Bhavanapadu ;

(b) if so, the steps taken/proposed to ensure that construction of the fishing harbour is not delayed in any manner ; and

(c) whether Government propose to institute an inquiry into the causes leading to the loss of the dredger ?

THE MINISTER OF STATE FOR SHIPPING & TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b). The portable dredger, belonging to DCI, accidentally sank off Bhavanapadu Fishing Harbour on 26th June, 1985. The dredger was re-floated departmentally on 12th July, 1985 and repair work is in progress. The dredger is expected to be re-commissioned after total repairs by 30th Sept. 1985 and will be re-deployed at Bhavanapadu soon thereafter.

The sinking of the dredger has not affected the construction of the fishing harbour at Bhavanapadu.

(c) A departmental enquiry has been ordered by the Corporation into this accident.

Supervision over private schools affiliated to Central Board of Secondary Education

4569. SHRI C. MADHAV REDDI : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have received a proposal from the Southern States to associate States Governments in the overall supervision of private schools affiliated to the Central Board of Secondary Education in matters like admission, tuition fee and appointment of qualified staff to check some undesirable practices ; and